NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

Name of the Company:

Bahubali Shantilal Shah

V/s.

The Lok Prakashan Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

ADVOCATE PETITIONER Mullieurales 1. PAVAN S. GODJAWALA

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2. Apussa sakil

Mocate

1 Ding Minder

Akaju Kallun

5 Tanaya Shah

Advocate

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Mr. Raju Kothari present for present for Respondent no. 4. Learned Advocate Mr. Apurva Vakil present for Respondent no. 3. Learned FCA Mr. Divyang Majmudar present for Respondent no.6.

At request of both sides on the ground of settlement process.

List the matter on 01.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of April, 2017.